Appellate Tribunal for Electricity
Ministry of Power
Core-IV, SCOPE Complex, Lodhi Road,
New Delhi-110003

Annual Performance Appraisal Report (APAR) for

Accountant
लेखापाल
Librarian
पुस्तकालय अध्यक्षा
Assistant
सहायक
Cashier
खजांची
LDC

Name:

अधिकारी का नाम

Report for the year/period ending : को समाप्त होने वाले वर्ष /अवधी के रिपोर्ट

# Form of Annual Performance Appraisal Report of Accountant/Assistant/Cashier/LDC

Ministry/Department/Office Of :

Report for the year/period ending:

### Part I: Personal Data

(To be filled by the Administrative Section concerned of the Ministry/Department/Office)

- Name of Officer
- 2. Date of Birth
- Designation of the post held
- 4. Whether the officer belongs to Schedule Caste/Schedule Tribe
- 5. Present Grade
- 6. Date of appointment to the : present grade
- 7. Name of officers with designations with whom employed during the year and the period served with each
- Period of absence from duty on : leave, training etc. during the year

Part II: Self Appraisal
(To be filled by the Officer reported upon)

	Brief resume of the work done by the during the year/period from(The resume to be furnished should be limited to 100 words)
2.	Please also indicate items in which there have been significantly higher achievements and your contribution thereto.
3.	Please state, briefly, the shortfalls in your input and reasons therefore, if any.
4.	Please state whether the annual return on immovable property for the preceding calendar year was filed within the prescribed date i.e. $31^{\rm st}$ January, of the year following the calendar year. If not, the date of filing the return should be given.
Place	
Date	(Signature of the officer reported upon)

### Part-III: To be filled by Reporting Officer

### 2. Assessment of work output

Numerical grading is to be assigned by Reporting and Reviewing Authorities on a scale of 1-10 (One-Ten), where 1 refers to the lowest and 10 to the highest grade. Weightage to this Section would be 40 percent.

Sr.	Items	Reporting Authority	Reviewing Authority	Initial of Reviewing Authority
i)	Ability to apply the relevant Rules and Regulations correctly			
ii)	Capacity for examining cases thoroughly			
iii)	Quality of Noting and Drafting			
iv)	Promptness in Disposal of work			
v)	Overall Grading on 'Work Output'			



## Assessment of functional competency (weightage to this section would be 40%)

Sr.	Details	Grading Reporting Authority	Reviewing Authority	Initial of Reviewing Authority
i)	Attitude to work			
ii)	Intelligence, keenness			
iii)	Maintenance of discipline			
iv)	Sense of responsibility			
v)	Communication skills			
vi)	Ability to work in team			
vii)	Ability to meet deadline			
viii)	Regularity and Punctuality in attendance			
Ove	rall Grading on 'Personal ibutes [i to viii]/8)			

#### Assessment of functional competency 4.

Numerical grading is to be assigned by Reporting and Reviewing Authorities on a scale of 1-10 (One-Ten), where 1 refers to the lowest and 10 to the highest grade. Weightage to this Section would be 30 percent.

ir.	Details	Reporting Authority	Reviewing Authority	Initial of Reviewing Authority
)	Knowledge of Rules/Regulations/Procedures in the areas of function and ability to apply them correctly.			
i)	General intelligence and keenness to learn			
iii)	Standard of maintenance of registers and other documents assigned to him/her and promptness inclosing and submission of registers and return.			
iv)	Initiative			

Note: The overall grading will be based on addition of the mean value of each group of indictors in proportion to weightage assigned.

# Part -IV: General

heir	Relations with the public (wherever applicable) (please comment on the officer's accessibility to the public and responsiveness to
	needs)
2.	State of Health
3.	Integrity (Please comment on the integrity of the officer)
4.	Pen Picture by Reporting Officer ( in about 100 words) on the overall qualities of the officer including area of strengths and leaser strength, extraordinary achievements, significant failures and attitude towards weaker sections.
5.	Overall numerical grading on the basis of weightage given in Section 2, 3 and 4 in Part-III of the Report.
	Signature of the Reporting Officer  Name in Block letters:
p	Designation:  During the period of Report.
D	ate: During the period of Report

# PART-IV: Remarks of the Reviewing Officer

under the Reviewing Officer  the the assessment made by the Reporting Officer with respect to the large of th
the assessment made by the Reporting Officer With reporting of the various attributes in Part-III. In case you do not agree with any of sessments of attributes please record your assessment in the column in Part III and initial your entries.
ence of opinion, please give details and reasons for the same.
ance of opinion 71
ny, on the Pen Picture written by the Reporting Officer.
Lain Port III
rical grading on the basis of weightage given in Para 2, 3 and 4 in Part-III
Office Control of the
Signature of the Reviewing Office
Name in Block Letters

Date



वर्षिक निष्पादन मूल्यांकन रिपोर्ट एक महत्वपूर्ण दस्तावेज है, यह अधिकारी के कार्य-निष्पादन का मूल्यांकन करने के लिए और उसके कॅरियर में आगे की बढ़ोतरी के लिए महत्वपूर्ण जानकारी उपलब्ध करवाता है । अतः वह अधिकारी जिसकी रिपोर्ट लिखी जा रही है और रिपोर्ट लिखे जाने वाले अधिकारी को बड़ी जिस्मेवारी के साथ इस फार्स को अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले अधिकारी को बड़ी जिस्मेवारी के साथ इस फार्स को अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले अधिकारी को बड़ी जिस्मेवारी के साथ इस फार्स को अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले वाले वाले पाति पाति के साथ इस फार्स को अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले वाले वाले पाति पाति का कि अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले वाले वाले वाले के लिए और वाले के लिए और वाले के लिए और वाले के लिए और वाले के स्वार के कि अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले के लिए और वाले के स्वार के कि अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले के स्वार के स्वार के स्वार के स्वार के स्वार के साथ इस फार्स के कि अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले के साथ इस फार्स के अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे जाने वाले के साथ इस फार्स के अस्मेवारी निभानी चाहिए । रही है और रिपोर्ट लिखे का साथ इस फार्स के अस्मेवार निभानी चाहिए । रही है और रिपोर्ट लिखे के साथ इस फार्स के साथ इस फार्स के साथ इस फार्स के साथ इस फार्स के साथ इस फार के साथ इस फार्स के साथ इस फार्स

Car.

- 2. रिपोर्ट लिखने वाले अधिकारी को यह महसूस करना चाहिए कि इसका उद्देश्य अधिकारी का विकास करना है, ताकि वह अपनी वास्तविक सामर्थ्य को पहचान सके। यह एक बुटि ढूंढने वाली प्रक्रिया नहीं है, बेल्कि एक विकासात्मक प्रक्रिया है। रिपोर्ट लिखने वाले अधिकारी को, उस अधिकारी, जिसकी रिपोर्ट लिखने हैं, के कार्य निष्पादन, अभिरुचि अथवा समय व्यक्तित्व की किमेश अपनी रिपोर्ट में लिखने से संकोच नहीं करना चाहिए

  Reporting Officers should realize that the objective is to develop an officer so that he/she realizes his/her true potential. It is not meant to be a fault finding process but a developmental one. The Reporting Officer should not shy away from reporting shortcomings in performance, attitudes or overall personality of the officer reported upon.
- 3. ये मर्दे समुचित ध्यान से और पर्याप्त समय देकर भरी जानी चाहिए रे रिपोर्ट को आकस्मिक तौर पर अथवा उपरी तौर से भरे जाने का कोई भी प्रयास उच्च अधिकारियों को स्पष्टत: पता चल जाएगा ।

  The items should be filled with due care and attention and after devoting adequate time. Any attempt to fill the report in a casual or superficial manner will be easily discernible to the higher authorities.
- 4. प्रत्येक उत्तर वर्णनात्मक रूप में दिया जाए । केवल उसे छोड़कर जहाँ संख्यात्मक कोटि दी जानी हो । उपलब्ध करवाया गया स्थान उत्तर की अपेक्षित लम्बाई दर्शाता है । शब्दों और पदबंधों को ध्यानपूर्वक घुना जाए और यह उत्तर रिकार्ड करने वाले अधिकारी के इरादे को सही ढंग से दर्शाए । सुस्पष्ट और साधारण भाषा का प्रयोग किया जाए । Every answer shall be given in a narrative form except where numerical gradings is to be awarded. The Every answer shall be given in a narrative form except where numerical gradings is to be awarded. The space provided indicates the desired length of the answer. Words and phrases should be chosen carefully and should accurately reflect the intention of the officer recording the answer. Unambiguous and simple language may be used.
- 5. रिपोर्ट लिखने वाले अधिकारी, उस अधिकारी जिसकी रिपोर्ट लिखी जानी है, को वर्ष के शुरू में वर्ष में पूरे किए जाने वाले हुआ सीपेगा। यदि कोई अधिकारी रिपोर्टाधीन वर्ष के लिए नया पद सम्भालता है, तो इस तरह के लक्ष्य गया पद सम्भालने के समा तय किए जाएंगे। कार्य/लक्ष्य दोनों, संवंधित अधिकारियों द्वारा स्पष्ट रूप से जाने और समझे जाने चाहिए।

  The Reporting Officer shall, in the beginning of the year, assign targets to each of the officers to whom he is required to report upon for completion during the year. In the case of an officer taking up a new post in is required to report upon for completion during the year. In the case of an officer taking up a new post in the course of the reporting year, such targets/goals shall be set at the time of assumption of the new change. The tasks/targets set should clearly be known and understood by the both the officers concerned.
- 6. यदापि निष्पादन मूल्यांकन वर्ष में समाप्त होने वाला अञ्चास है और यह कि यह मानव संसाधन विकास का एक कारक बन समाप्त है, अतः रिपोर्ट लिखने वाले अधिकारी को नियमित अन्तराल पर निष्पादन का मूल्यांकन करना चाहिए और सलाह इत्यादि के माध्यम से सुधारात्मक कदम उठाने चाहिएं।

  Although performance appraisal is a year-end exercise, in order that it may be a tool for human rescurce development; the Reporting Officer should at regular intervals review the performance and take recessary corrective steps by way of advice etc.
- 7. प्रत्येक मूल्यांकनकर्ता का यह प्रयास होना चाहिए कि वह मूल्यांकन किए जाने वाले अधिकारी के कार्यनिष्पादन, आचरण व्यवसार और सामर्थ्य की भी यथासंभव वास्तविक तस्वीर प्रस्तुत करे । It should be the endeavour of each appraiser to present the truest possible picture of the appraised in regard to his/her performance, conduct, behaviour and potential.
- 8. यह मूल्यांकन, मूल्यांकन किए जाने वाले अधिकारी के कार्यनिज्यादन के बारे में रिपोर्टाधीन अविध तक ही सीमित होना आहिए । Assessment should be confined to the appraisee's performance during the period of report only
- 9. यह उम्मीद की जाती है कि 1 तथा 2 की कोई भी कोटि का, (किए गए कार्य अथवा गुण अथवा समय रोड के लिए) विशेष किंविश के माध्यम से चरित्र आकलन में पर्याप्त रूप से औचित्य ठहराया जाए । इसी प्रकार 9 तथा 10 के ग्रेड का, किए गए विशेष कार्यों के संबंध में औचित्य ठहराया जाए । 1-2 के ग्रेड और 9-10 के ग्रेड विरले मामलों में होंगे, अत: उनका औचित्य वहाले की आवश्यकता है । सांख्यिकी ग्रेड दिए जाने के संबंध में रिपोर्ट लिखने वाले और समीक्षा करने वाले अधिकारी को अपने कर्मकारिया. जो उसके अंतर्गत कार्य कर रहे हैं, की एक बड़ी संख्या की तुलना में कोटि करनी चाहिए ।



It is expected that any grading of 1 & 2 (against work output or attribute or overall grade) would be adequately justified in the pen picture by way of special failures and similarly any grade of 9 & 10 would be justified with respect to special accomplishments. Grades of 1-2 or 9-10 are expected to be range occurrences and hence the need to justify them. In awarding a numerical grade the reporting and reviewing authorities should rate the officer against a large population of his/her peers that may be currently working under them.

10. पेनल बनाने/पदोन्नित के लिए औसतन प्राप्तांकों की गणना करने के प्रयोजन से, निम्नितिखित येडों पर विचार किया जाएगाः
For purpose of calculating average scores for empanelment/promotion, the following grades will be

य के ए आर वेड ABARS graded 11	काटि Grading	प्राप्तोंक, जिस पर विसार किया जाता है Score to be considered
8 और 10 के बीच Between 8 and 10	उत्कृष्ट Outstanding	9
6 और 8 के बीच Between 6 and 8	बहुत अच्छा Very Good	7
4 और 6 के बीच Between 4 and 6	अच्छा Good	5
4 से नीचे Below 4		0

#### टिप्पणी / NOTE

सत्यिनिष्ठा से संबंधित मद को भरने में निम्नितिखित प्रक्रिया का पालन करना चाहिए :-The following procedure should be followed in filling up the item relating to integrity:-

- ।) यदि अधिकारी की सत्यनिष्ठा संदेह से परे हैं, ऐसे बताया जाए । If the officer's integrity is beyond doubt, it may be so stated.
- (ii) यदि कोई संदेह है, मद को खाली छोड़ दिया जाए और निम्नानुसार कार्रवाई की जाए : If there is any doubt of suspicion, the item should be left blank and action taken as under:
  - (क) एक अलग गुप्त टिप्पणी दर्ज की जाए और बाद की कार्रवाई की जाए । टिप्पणी की एक प्रति गोपनीय रिपोर्ट के साथ अगले वरिष्ठतम अधिकारी को भी भेज दी जाए, जो यह सुनिधित करेगा कि अनुवर्ती कार्रवाई शीघ की जाती हैं । जहां सत्यिनिष्ठा को प्रमाणित करना या गुप्त टिप्पणी को लिपिबद करना संभव नहीं है, रिपोर्ट अधिकारी यह सूचित करें कि सुस्पष्ट निर्णय करने के लिए अधिकारी के कार्य को देखने में पर्याप्त समय नहीं था या उसने अधिकारी के खिलाफ कुछ सुना नहीं, जैसी भी स्थिति हो ।

A separate secret note should be recorded and followed up. A copy of the note should also be sent together with the Confidential Report to the next superior officer who will ensure that the follow-up action is taken expeditiously. Where it is not possible either to certify the integrity or to record the secret note, the Reporting Officer should state either that he has not watched the officer's work for sufficient time to form a definite judgment or that he has heard nothing against the officer, as the case may be.

- (ख) यदि, अनुवर्ती कार्रवाई के परिणामस्वरुप संदेह दूर हो जाते हैं, अधिकारी की सत्यनिष्ठाप्रमाणित कर देनी चाहिए और तदनुसार एक प्रविष्टि गोपनीय रिपोर्ट में कर दी जाए।

  If, as a result of the follow-up action the doubts or suspicions are cleared, the officer's integrity should be certified and an entry made accordingly in the Confidential Report.
- (ग) यदि संदेह की पृष्टि हो जाती हैं, तथ्य भी लिपिबद्ध कर दिए जाने चाहिए और इस्टी, संबंधित अधिकारी को संस्थित कर दी जाए ।

  If the doubts or suspicions are confirmed, the fact should also be recorded and duty communicated to the officer concerned.
- (घ) यदि अनुवर्ती कार्रवाई के परिणामस्वरूप, संदेह दूर नहीं होते हैं और न ही उनकी पुष्टि होती है, अधिकारी के आचरण को अगली अविधि के दौरान देखा जाना चाहिए और उसके बाद उपर्युक्त (ख) और (ग) पर यथानिर्दिष्ट कार्रवाई की जानी चाहिए। If as a result of the follow up action, the doubts or suspicions are neither cleared nor confirmed the officer's conduct should be watched for a further period and thereafter action taken as indicated at b) and (c) above.

(गृह मंत्रालय का कार्यालय ज्ञापन सं.51/4/84-स्था.(क) दिनांक 21.6.1965) (Ministry of Home Affairs O.M. No.51/4/84-Estt.(a) dated 21-6-1965)

### CERTIFICATE

Certified that a copy of my APAR for the period 2021-22 have been provided to me in terms of DoPT's O.M. No. 21011/1/2005-Estt.(A) dated. 14.05.2009 and O.M. No. 21011/1/2010-Estt(A) dated 13.04.2010. I have nothing to represent.

Signatu	re	
Name_		
Designa	ation	
Min./D	eptt	
Dated:		

With stamp